

(2020) 01 AHC CK 0019

Allahabad High Court

Case No: Criminal Appeal No. 1294 Of 1985

Aftab Ahmad And Ors.

APPELLANT

Vs

State Of Uttar Pradesh

RESPONDENT

Date of Decision: Jan. 10, 2020

Acts Referred:

Indian Penal Code, 1860 " Section 147, 148, 149, 302, 307, 323#Code Of Criminal
Procedure, 1973 " Section 161, 294, 311, 313

Citation: (2020) 01 AHC CK 0019

Hon'ble Judges: Manoj Misra, J; Manju Rani Chauhan, J

Bench: Division Bench

Advocate: Mukhtar Alam

Final Decision: Allowed

Judgement